National Company Law Tribunal

Allahabad Bench

CPNO. 117/ND1 2011

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: MIS dayal Information touse PV+ Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

Sl. NO. Name **Designation** Representation 1. Raycust C'Ssi pastava, Adv. 7 Petitioner 1 2. April Kumar PCS. J 3. M. L. Sharmy Advocale Republis

Signature

CP No. 117/ND/2011

Parties are represented by their respective counsel. Arguments on behalf of respondent are heard and to be continued.

The matter be listed on 13th November, 2017.

Dated:10.10.2017

Typed by P.K. Jyoti H.P. Chaturvedi, Member (Judicial)